GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1678
ANSWERED ON:19.11.2010
CRITERIA FOR SCHOLARSHIP
Meghwal Shri Arjun Ram ;Shanavas Shri M. I.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the existing criteria for entitlement of scholarship by tribal students;
- (b) whether a review of the same is proposed; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) The existing criteria for entitlement of scholarship by tribal students in the four scholarship schemes of the Ministry of Tribal Affairs is as under:
- (i) Post Matric Scholarship for ST students in which the income of parents/guardians' of the ST student from all sources should not exceed Rs.1.45 lakh per annum.
- (ii) National Overseas Scholarship for 15 ST students per annum in which the income of the ST candidate or his/her parents/guardians' from all sources should not exceed Rs.25000/- per month; the age should be below 35 years and the candidate should have obtained the first class with 60% marks or equivalent grade in the Bachelors/Masters/Ph.D degree.
- (iii) Rajiv Gandhi National Fellowship for 667 ST students per annum in which there is no fixed income ceiling.
- (iv) Top Class Education Scholarship for ST students in which the ST students who secure admission in identified institutions by the Ministry of Tribal Affairs according to the norms prescribed by the respective institutions, are eligible for the scholarship under the scheme and the family income of the student from all sources should not exceed Rs.2.00 lakh per annum to be eligible for this scholarship. The number of scholarships is limited to 5 per institute subject to an overall capping of 625 per year.
- (b) & (c) The proposal of revision of the scholarship and other allowances rates under the Post Matric Scholarship for ST students is under process.